

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
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Report on :03-03-2020

Date : 03.03.2020										
S L N O .	C.A. No.	Date of Appli cation	Case No.	Name of the Applicant	C.C Typ e	Judge / Cour t Name	C.C Applied For	Othe r Docu ment	Deal ing Sect ion	Se at
1	21491 /2020	03.03. 2020	WP (C) - 7850/ 2020	B. K. PATI	C.O .	COUR T NO. 24	Order Dtd. 2020- 03-02			(S ea t No - )
2	21492 /2020	03.03. 2020	WP (C) - 1647/ 2020	M/S.LINGARAJ DASH	C.O .	COUR T NO. 24	Order Dtd. 2020- 03-02			(S ea t No - )
3	21493 /2020	03.03. 2020	WP (C) - 4521/ 2020	M. R. BARIK	C.O .	COUR T NO. 24	Order Dtd. 2020- 03-02			(S ea t No - )
4	21494 /2020	03.03. 2020	WP (C) - 3615/ 2020	S. R. PANI	C.O .	COUR T NO. 24	Order Dtd. 2020- 02-26		WRIT BRAN CH-8	(S ea t No - 39 )
5	21495 /2020	03.03. 2020	WP (C) - 3618/ 2020	C. K. NAYAK	C.O .	COUR T NO. 24	Order Dtd. 2020- 02-26		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 4)
6	21496 /2020	03.03. 2020	WP (C) - 3615/ 2020	A. K. ACHARYA	C.O .	COUR T NO. 24	Order Dtd. 2020- 02-26		WRIT BRAN CH-8	(S ea t No - )

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7	21497/2020	03.03.2020	RSA-49/2020	S. R. PANI	C.O.	COURT NO. 24	Order Dtd. 2020-02-27			(Seat No - 39)
8	21498/2020	03.03.2020	WP(C) - 4883/2020	SMITA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-28			(Seat No - 39)
9	21499/2020	03.03.2020	CRLA-319/2018	B. R. SENAPATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-28		CRIMINAL APPEAL	(Seat No - 5)
10	21500/2020	03.03.2020	CMP-1462/2019	ANIL SAHOO	C.O.	DR (J)	Order Dtd. 2020-03-02			(Seat No - 5)
11	21501/2020	03.03.2020	WP(C) - 6865/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 24	Order Dtd. 2020-03-02			(Seat No - 5)
12	21502/2020	03.03.2020	WP(C) - 6626/2020	BIRAJA PRASANNA SATAPATHY	C.O.	COURT NO. 19	Order Dtd. 2020-03-03			(Seat No - 5)
13	21503/2020	03.03.2020	WP(C) - 6863/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 24	Order Dtd. 2020-02-28			(Seat No - 5)
14	21504/2020	03.03.2020	WP(C) - 27656/2019	S.C.DASH	C.O.	COURT NO. 24	Order Dtd. 2020-02-27			(Seat No - 5)
1	21505	03.03.	WP(C)	M. M. PANDA	C.O	COUR	Order Dtd. 2020-			(S

5	/2020	2020	- 27656 /2019		.	T NO. 24	02-27			ea t No - 5)
1 6	21506 /2020	03.03. 2020	WP (C) - 27656 /2019	K. N. SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2020- 02-27			(S ea t No - 5)
1 7	21507 /2020	03.03. 2020	CRLA- 107/2 017	D. K. MALLICK	C.O .	COUR T NO. 22	Order Dtd. 2020- 02-28		CRIM INAL APPE AL	(S ea t No - 2)
1 8	21508 /2020	03.03. 2020	WP (C) - 24990 /2019	P. K. PANI	C.O .	COUR T NO. 9	Order Dtd. 2020- 03-02		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 3)
1 9	21509 /2020	03.03. 2020	WP (C) - 21868 /2019	P. K. MOHANTY	C.O .	COUR T NO. 9	Order Dtd. 2020- 02-27			(S ea t No - 10 3)
2 0	21510 /2020	03.03. 2020	WP (C) - 20984 /2015	M. M. SATAPATHY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020- 03-02			(S ea t No - 10 3)
2 1	21511 /2020	03.03. 2020	CRLMC - 2879/ 2019	U. P. BAG	C.O .	COUR T NO. 1	Order Dtd. 2020- 03-02			(S ea t No - 10 3)
2 2	21512 /2020	03.03. 2020	CRLMC - 477/2 020	PRAMOD KUMAR JENA	C.O .	COUR T NO. 1	Order Dtd. 2020- 03-02			(S ea t No - 10 3)

23	21513/2020	03.03.2020	CRLMC - 394/2020	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-02			(Seat No - 103)
24	21514/2020	03.03.2020	ABLAP L- 15142/2019	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-03-02			(Seat No - 103)
25	21515/2020	03.03.2020	CMP- 1607/2018	P. C. MOHANTY	GENERAL		Order Dtd. 2019-01-07		WRIT BRANCH-9	(Seat No - 53)
26	21516/2020	03.03.2020	ABLAP L- 17386/2019	SUBHASISH BARIK	C.O.	COURT NO. 2	Order Dtd. 2020-02-27			(Seat No - 53)
27	21517/2020	03.03.2020	ABLAP L- 16475/2019	A. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-27			(Seat No - 53)
28	21518/2020	03.03.2020	ABLAP L- 13311/2019	P. C. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-27			(Seat No - 53)
29	21519/2020	03.03.2020	ABLAP L- 12158/2019	M. R. DASH	C.O.	COURT NO. 1	Order Dtd. 2020-03-02			(Seat No - 53)
30	21520/2020	03.03.2020	ABLAP L- 6889/2019	BIJAY KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-20			(Seat No - 53)

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3 1	21521 /2020	03.03. 2020	CRLA- 704/2 019	BASUDEV MISHRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020- 03-02			(S ea t No - 53 )
3 2	21522 /2020	03.03. 2020	CRLMC - 273/2 020	SAROJ KUMAR PADHI	C.O .	COUR T NO. 1	Order Dtd. 2020- 03-02			(S ea t No - 53 )
3 3	21523 /2020	03.03. 2020	CRLMC - 3294/ 2019	B. SINGH	C.O .	COUR T NO. 1	Order Dtd. 2020- 03-02			(S ea t No - 53 )
3 4	21524 /2020	03.03. 2020	ABLAP L- 4845/ 2019	MANAS RANJAN SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2020- 02-18			(S ea t No - 53 )
3 5	21525 /2020	03.03. 2020	CRLMC - 456/2 020	S.C. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2020- 03-02			(S ea t No - 53 )
3 6	21526 /2020	03.03. 2020	ABLAP L- 11915 /2019	H. K. PATRA	C.O .	COUR T NO. 1	Order Dtd. 2020- 03-02			(S ea t No - 53 )
3 7	21527 /2020	03.03. 2020	ABLAP L- 600/2 020	NANDA KISHORE ROUT	C.O .	COUR T NO. 1	Order Dtd. 2020- 02-27			(S ea t No - 53 )
3	21528	03.03.	CRLMC	S.P. PANDA	C.O	COUR	Order Dtd. 2020-			(S

8	/2020	2020	- 424/2 020		.	T NO. 1	03-02			ea t No - 53 )
3 9	21529 /2020	03.03. 2020	ABLAP L- 419/2 020	PRAMOD JENA	C.O .	COUR T NO. 2	Order Dtd. 2020- 02-27			(S ea t No - 53 )
4 0	21530 /2020	03.03. 2020	CRLMC - 412/2 020	B. DALAI	C.O .	COUR T NO. 1	Order Dtd. 2020- 03-02			(S ea t No - 53 )
4 1	21531 /2020	03.03. 2020	FA- 260/1 980	B.K. MOHANTY	GEN ERA L		Order Dtd. 2010- 03-08		FIRS T APPE AL	(S ea t No - 1)
4 2	21532 /2020	03.03. 2020	CRLMC - 411/2 020	B. DALAI	C.O .	COUR T NO. 1	Order Dtd. 2020- 03-02			(S ea t No - 1)
4 3	21533 /2020	03.03. 2020	CRLMC - 406/2 020	M. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2020- 03-02			(S ea t No - 1)
4 4	21534 /2020	03.03. 2020	ABLAP L- 2103/ 2020	R.C.MOHARANA	C.O .	COUR T NO. 1	Order Dtd. 2020- 02-28			(S ea t No - 1)
4 5	21535 /2020	03.03. 2020	ABLAP L- 2097/ 2020	S. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2020- 02-28			(S ea t No - 1)
4 6	21536 /2020	03.03. 2020	ABLAP L- 2084/	CHHERA RANJAN SATAPATHY	C.O .	COUR T NO.	Order Dtd. 2020- 02-28			(S ea t

			2020			1				No-1)
47	21537/2020	03.03.2020	ABLAP L-2083/2020	CHEERA RANJAN SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-02-28			(Seat No-1)
48	21538/2020	03.03.2020	CRLMC -310/2020	T.K.J. SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2020-03-02			(Seat No-1)
49	21539/2020	03.03.2020	ABLAP L-2079/2020	RAMAKANT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-28			(Seat No-1)
50	21540/2020	03.03.2020	CRLMC -318/2020	JAGANNATH KAMILA	C.O.	COURT NO. 1	Order Dtd. 2020-03-02			(Seat No-1)
51	21541/2020	03.03.2020	CRLMC -2102/2016	YASHOBANT DAS	GENERAL		Order Dtd. 2018-12-19		CRIMINAL MISC-3	(Seat No-18)
52	21542/2020	03.03.2020	CRLMC -382/2020	ASHIS KUMAR MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-03-02			(Seat No-18)
53	21543/2020	03.03.2020	ABLAP L-2075/2020	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-28			(Seat No-18)
54	21544/2020	03.03.2020	RPFAM -34/2020	P.K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2020-03-02			(Seat No-)

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55	21545/2020	03.03.2020	CRLMC - 2046/2007	S.S. PATANAIAK	C.O.	COURT NO. 2	Order Dtd. 2020-02-28		CRIMINAL MISC -1	(Seat No - 2)
56	21546/2020	03.03.2020	CRLMC - 515/2020	H.K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2020-03-02			(Seat No - 2)
57	21547/2020	03.03.2020	TRPCR L- 20/2020	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-03-02			(Seat No - 2)
58	21548/2020	03.03.2020	ABLAP L- 2039/2020	R. K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-02-28			(Seat No - 2)
59	21549/2020	03.03.2020	WP (C) - 6422/2020	N.K. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2020-03-02			(Seat No - 2)
60	21550/2020	03.03.2020	ABLAP L- 2031/2020	SAILENDRA BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-02-28			(Seat No - 2)
61	21551/2020	03.03.2020	ABLAP L- 1952/2020	S.C.MEKAP	C.O.	COURT NO. 1	Order Dtd. 2020-02-28			(Seat No - 2)
62	21552/2020	03.03.2020	WP (C) - 25903/2019	B.B. RANBIRSINGH, ADV	C.O.	COURT NO. 9	Order Dtd. 2020-03-02			(Seat No - 2)
63	21553/2020	03.03.2020	ABLAP L- 1276/	S. PADHI	C.O.	COURT NO.	Order Dtd. 2020-02-27			(Seat



			2020			8				No-2)
64	21554/2020	03.03.2020	WP(C) - 7533/2020	J. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2020-03-02			(Seat No-2)
65	21555/2020	03.03.2020	ABLAP L-1276/2020	B. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Seat No-2)
66	21556/2020	03.03.2020	WP(C) - 2259/2020	S.C. DAS, ADV	C.O.	COURT NO. 17	Order Dtd. 2020-03-02			(Seat No-2)
67	21557/2020	03.03.2020	ABLAP L-1266/2020	PRATAP KUMAR BARIK	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Seat No-2)
68	21558/2020	03.03.2020	ABLAP L-1188/2020	NIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-28			(Seat No-2)
69	21559/2020	03.03.2020	WP(C) - 7138/2020	K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No-2)
70	21560/2020	03.03.2020	BLAPL - 301/2020	R. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2020-02-27			(Seat No-2)
71	21561/2020	03.03.2020	WPCRL - 124/2019	P. SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-02			(Seat No-2)
72	21562/2020	03.03.2020	WP(C) -	M.R. SAHOO	C.O.	COURT	Order Dtd. 2020-03-02			(Seat No-2)

			3747/ 2020			NO. 19				t No - 2)
7 3	21563 /2020	03.03. 2020	WP (C) - 3489/ 2020	M/S.MAHES DAS	C.O .	COUR T NO. 19	Order Dtd. 2020- 02-28			(S ea t No - 2)
7 4	21564 /2020	03.03. 2020	WP (C) - 3489/ 2020	K. MANDAL	C.O .	COUR T NO. 19	Order Dtd. 2020- 02-28			(S ea t No - 2)
7 5	21565 /2020	03.03. 2020	WP (C) - 7137/ 2020	SITANSU MOHAN SINGH	C.O .	COUR T NO. 19	Order Dtd. 2020- 02-28			(S ea t No - 2)
7 6	21566 /2020	03.03. 2020	WP (C) - 7145/ 2020	K. C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020- 02-28			(S ea t No - 2)
7 7	21567 /2020	03.03. 2020	CRLMC - 3308/ 2019	J. MOHANTY, ADVO.	C.O .	COUR T NO. 19	Order Dtd. 2019- 12-18			(S ea t No - 2)
7 8	21568 /2020	03.03. 2020	WP (C) - 7549/ 2020	SUBASH CHANDRA PANI	C.O .	COUR T NO. 19	Order Dtd. 2020- 02-28			(S ea t No - 2)
7 9	21569 /2020	03.03. 2020	WP (C) - 7134/ 2020	SITANSU MOHAN SINGH	C.O .	COUR T NO. 19	Order Dtd. 2020- 02-28			(S ea t No - 2)
8 0	21570 /2020	03.03. 2020	WP (C) - 3745/ 2020	M.R. SAHOO	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 2)
8	21571	03.03.	WP (C)	SITANSU MOHAN	C.O	COUR	Order Dtd. 2020-			(S

1	/2020	2020	- 7806/ 2020	SINGH	.	T NO. 19	02-28			ea t No - 2)
8 2	21572 /2020	03.03. 2020	WP (C) - 7550/ 2020	SUBASH CHANDRA PANI	C.O .	COUR T NO. 19	Order Dtd. 2020- 02-28			(S ea t No - 2)
8 3	21573 /2020	03.03. 2020	WP (C) - 7132/ 2020	SITANSU MOHAN SINGH	C.O .	COUR T NO. 19	Order Dtd. 2020- 02-28			(S ea t No - 2)
8 4	21574 /2020	03.03. 2020	WP (C) - 7548/ 2020	SUBASH CHANDRA PANI	C.O .	COUR T NO. 19	Order Dtd. 2020- 02-28			(S ea t No - 2)
8 5	21575 /2020	03.03. 2020	WP (C) - 7135/ 2020	K. C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020- 02-28			(S ea t No - 2)
8 6	21576 /2020	03.03. 2020	WP (C) - 7139/ 2020	SITANSU MOHAN SINGH	C.O .	COUR T NO. 19	Order Dtd. 2020- 02-28			(S ea t No - 2)
8 7	21577 /2020	03.03. 2020	WP (C) - 7136/ 2020	K. C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020- 02-28			(S ea t No - 2)
8 8	21578 /2020	03.03. 2020	WP (C) - 7804/ 2020	SITANSU MOHAN SINGH	C.O .	COUR T NO. 19	Order Dtd. 2020- 02-28			(S ea t No - 2)
8 9	21579 /2020	03.03. 2020	WP (C) - 7129/ 2020	M.K. PRADHAN	C.O .	COUR T NO. 19	Order Dtd. 2020- 02-28			(S ea t No - 2)

90	21580/2020	03.03.2020	WP (C) - 7808/2020	SITANSU MOHAN SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 2)
91	21581/2020	03.03.2020	WP (C) - 7129/2020	SITANSU MOHAN SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 2)
92	21582/2020	03.03.2020	WP (C) - 7130/2020	SITANSU MOHAN SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 2)
93	21583/2020	03.03.2020	WP (C) - 7144/2020	K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 2)
94	21584/2020	03.03.2020	WP (C) - 7133/2020	K. C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 2)
95	21585/2020	03.03.2020	BLAPL - 1171/2020	D K MALLICK	C.O.	COURT NO. 23	Order Dtd. 2020-03-02			(Seat No - 2)
96	21586/2020	03.03.2020	WP (C) - 7147/2020	K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 2)
97	21587/2020	03.03.2020	WP (C) - 7128/2020	K. C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 2)
98	21588/2020	03.03.2020	WP (C) - 7148/2020	K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 2)

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99	21589/2020	03.03.2020	WP (C) - 7131/2020	K. C. MAJHI	C.O .	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 2)
100	21590/2020	03.03.2020	WP (C) - 6544/2020	M/S. NIRMAL KUMAR SEN	C.O .	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 2)
101	21591/2020	03.03.2020	WP (C) - 7433/2020	R.K. BARIK	C.O .	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 2)
102	21592/2020	03.03.2020	WP (C) - 7143/2020	K. C. MAJHI	C.O .	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 2)
103	21593/2020	03.03.2020	WP (C) - 7141/2020	K. C. MAJHI	C.O .	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 2)
104	21594/2020	03.03.2020	WP (C) - 7432/2020	R.K. BARIK	C.O .	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 2)
105	21595/2020	03.03.2020	WP (C) - 7170/2020	P.K. BARIK	C.O .	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 2)
106	21596/2020	03.03.2020	WP (C) - 7140/2020	K. C. MAJHI	C.O .	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 2)
107	21597/2020	03.03.2020	WP (C) - 7163/2020	P.K. BARIK	C.O .	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 2)

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1 0 8	21598 /2020	03.03. 2020	BLAPL - 1193/ 2020	BALARAM SINGH	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02			(S ea t No - 2)
1 0 9	21599 /2020	03.03. 2020	WP (C) - 7180/ 2020	GOUTAM KUMAR DASH	C.O .	COUR T NO. 19	Order Dtd. 2020- 02-28			(S ea t No - 2)
1 1 0	21600 /2020	03.03. 2020	WP (C) - 7169/ 2020	P.K. BARIK	C.O .	COUR T NO. 19	Order Dtd. 2020- 02-28			(S ea t No - 2)
1 1 1	21601 /2020	03.03. 2020	WP (C) - 6281/ 2020	B.K.DAS	GEN ERA L		Order Dtd. 9999- 12-31		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 2)
1 1 2	21602 /2020	03.03. 2020	WP (C) - 7841/ 2020	B.K.DAS	GEN ERA L		Order Dtd. 9999- 12-31		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 3)
1 1 3	21603 /2020	03.03. 2020	WP (C) - 6250/ 2020	B.K.DAS	GEN ERA L		Order Dtd. 9999- 12-31		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 2)
1 1 4	21604 /2020	03.03. 2020	WP (C) - 7168/ 2020	P.K. BARIK	C.O .	COUR T NO. 19	Order Dtd. 2020- 02-28			(S ea t No - 11 2)
1 1 1	21605 /2020	03.03. 2020	WP (C) -	P.K. BARIK	C.O .	COUR T	Order Dtd. 2020- 02-28			(S ea

5			7167/ 2020			NO. 19				t No - 11 2)
1 1 6	21606 /2020	03.03. 2020	WP (C) - 7165/ 2020	P.K. BARIK	C.O .	COUR T NO. 19	Order Dtd. 2020- 02-28			(S ea t No - 11 2)
1 1 7	21607 /2020	03.03. 2020	WPCRL - 17/20 20	M.N. MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 6)
1 1 8	21608 /2020	03.03. 2020	WP (C) - 14563 /2013	A. SAHOO	GEN ERA L		Order Dtd. 5000- 01-01			(S ea t No - 10 6)
1 1 9	21609 /2020	03.03. 2020	BLAPL - 1205/ 2020	A. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02			(S ea t No - 10 6)
1 2 0	21610 /2020	03.03. 2020	BLAPL - 1208/ 2020	A.K. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02			(S ea t No - 10 6)
1 2 1	21611 /2020	03.03. 2020	BLAPL - 1210/ 2020	SEVATI SOREN	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02			(S ea t No - 10 6)
1 2 2	21612 /2020	03.03. 2020	WP (C) - 19802 /2019	N.RAO	GEN ERA L		Order Dtd. 2019- 12-13			(S ea t No - 10 6)

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1 2 3	21613 /2020	03.03. 2020	BLAPL - 1215/ 2020	A.K. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02			(S ea t No - 10 6)
1 2 4	21614 /2020	03.03. 2020	BLAPL - 10006 /2019	MITHUN DAS	GEN ERA L		Order Dtd. 2019- 12-10			(S ea t No - 10 6)
1 2 5	21615 /2020	03.03. 2020	ABLAP L- 3910/ 2019	S. K. BARIK	GEN ERA L		Order Dtd. 2019- 04-04		CRIM INAL MISC -3	(S ea t No - 14 )
1 2 6	21616 /2020	03.03. 2020	BLAPL - 1231/ 2020	BIBHU PRASAD MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02			(S ea t No - 14 )
1 2 7	21617 /2020	03.03. 2020	BLAPL - 1232/ 2020	A. K. MISHRA	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02			(S ea t No - 14 )
1 2 8	21618 /2020	03.03. 2020	BLAPL - 10255 /2019	SUVENDU BARIK	C.O .	COUR T NO. 7	Order Dtd. 2020- 03-02			(S ea t No - 14 )
1 2 9	21619 /2020	03.03. 2020	BLAPL - 10285 /2019	K. N. SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2020- 03-02			(S ea t No - 14 )
1 3	21620 /2020	03.03. 2020	BLAPL -	K. P. MUDULI	C.O .	COUR T	Order Dtd. 2020- 03-02			(S ea



0			1198/ 2020			NO. 23			t No - 14 )
1 3 1	21621 /2020	03.03. 2020	BLAPL - 1197/ 2020	AJAY KUMAR PANDA	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02		(S ea t No - 14 )
1 3 2	21622 /2020	03.03. 2020	BLAPL - 1194/ 2020	B. MOHAPATRA	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02		(S ea t No - 14 )
1 3 3	21623 /2020	03.03. 2020	WP (C) - 4826/ 2020	N. ROUT	C.O .	COUR T NO. 7	Order Dtd. 2020- 03-02	WRIT BRAN CH-5	(S ea t No - 32 )
1 3 4	21624 /2020	03.03. 2020	BLAPL - 1191/ 2020	HIMANSHU KUMAR BHOL	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02		(S ea t No - 32 )
1 3 5	21625 /2020	03.03. 2020	BLAPL - 1176/ 2020	SACHIDANANDA DASH	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02		(S ea t No - 32 )
1 3 6	21626 /2020	03.03. 2020	BLAPL - 1002/ 2020	GANESH SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02		(S ea t No - 32 )
1 3 7	21627 /2020	03.03. 2020	BLAPL - 1009/ 2020	SARAT DASH	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02		(S ea t No - 32 )

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1 3 8	21628 /2020	03.03. 2020	WP (C) - 7622/ 2020	D. SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2020- 03-02			(S ea t No - 32 )
1 3 9	21629 /2020	03.03. 2020	BLAPL - 790/2 020	R. DAS	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02			(S ea t No - 32 )
1 4 0	21630 /2020	03.03. 2020	BLAPL - 497/2 020	D. R. MISHRA	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02			(S ea t No - 32 )
1 4 1	21631 /2020	03.03. 2020	WP (C) - 4315/ 2020	B. NAYAK	C.O .	COUR T NO. 7	Order Dtd. 2020- 03-02			(S ea t No - 32 )
1 4 2	21632 /2020	03.03. 2020	BLAPL - 3926/ 2018	B. C. PANDA	C.O .	COUR T NO. 10	Order Dtd. 2020- 03-02			(S ea t No - 32 )
1 4 3	21633 /2020	03.03. 2020	WP (C) - 4315/ 2020	B. NAYAK	C.O .	COUR T NO. 7	Order Dtd. 2020- 03-02			(S ea t No - 32 )
1 4 4	21634 /2020	03.03. 2020	BLAPL - 3926/ 2018	M. M. PANDA	C.O .	COUR T NO. 10	Order Dtd. 2020- 03-02			(S ea t No - 32 )
1 4 5	21635 /2020	03.03. 2020	WP (C) - 7173/ 2020	P.C. MOHANTY	C.O .	COUR T NO.	Order Dtd. 2020- 03-02			(S ea t No - 32 )

			2020			7				No-32)
146	21636/2020	03.03.2020	WP (C) - 4589/2020	B. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020-03-02			(Seat No-32)
147	21637/2020	03.03.2020	MATA-35/2016	P.BASTIA	GENERAL		Order Dtd. 2017-08-04		FIRST APPEAL	(Seat No-5)
148	21638/2020	03.03.2020	WP (C) - 653/2019	P.BASTIA	GENERAL		Order Dtd. 2019-01-16			(Seat No-5)
149	21639/2020	03.03.2020	CMP-94/2017	P.BASTIA	GENERAL		Order Dtd. 2019-12-20			(Seat No-5)
150	21640/2020	03.03.2020	WP (C) - 6433/2020	G.K. DASH	C.O.	COURT NO. 22	Order Dtd. 2020-03-02			(Seat No-5)
151	21641/2020	03.03.2020	CMP-186/2014	P.BASTIA	GENERAL		Order Dtd. 2016-01-27		WRIT BRANCH-7	(Seat No-48)
152	21642/2020	03.03.2020	RSA-56/2015	I.MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2019-02-06		SECOND APPEAL	(Seat No-5)
153	21643/2020	03.03.2020	MATA-33/2016	P.K.JENA	GENERAL		Order Dtd. 2019-08-06			(Seat No-

										5)
154	21644/2020	03.03.2020	WP (C) - 6988/2020	H.K. DASH	C.O.	COURT NO. 22	Order Dtd. 2020-03-02			(Seat No - 5)
155	21645/2020	03.03.2020	TRP (C) - 320/2019	S.BARIK	GENERAL		Order Dtd. 9999-12-31			(Seat No - 5)
156	21646/2020	03.03.2020	CONTC - 627/2020	R.K. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-03-02			(Seat No - 5)
157	21647/2020	03.03.2020	WP (C) - 6546/2020	T.K. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020-03-02			(Seat No - 5)
158	21648/2020	03.03.2020	ABLAP L- 15941/2016	B.S.SWAIN	GENERAL		Order Dtd. 2016-12-21	CRIMINAL MISC -1		(Seat No - 2)
159	21649/2020	03.03.2020	WP (C) - 7664/2020	M. PATI	C.O.	COURT NO. 22	Order Dtd. 2020-03-02	WRIT BRANCH-5		(Seat No - 23)
160	21650/2020	03.03.2020	WP (C) - 18764/2010	N.C.SINHA	GENERAL		Order Dtd. 2010-12-23	WRIT BRANCH-7		(Seat No - 15)
161	21651/2020	03.03.2020	CONTC - 288/2020	M/S.BIDYADHAR MANASINGH, S.S .RAY, A.BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-03-02			(Seat No - 15)
1	21652	03.03.	ABLAP	S.RATH	GEN		Order Dtd. 2018-	CRIM		(S

6 2	/2020	2020	L- 18698 /2017		ERA L		11-28		INAL MISC -3	ea t No - 4)
1 6 3	21653 /2020	03.03. 2020	FAO- 407/2 016	D.K. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02			(S ea t No - 4)
1 6 4	21654 /2020	03.03. 2020	WP (C) - 5852/ 2020	S.RATH	GEN ERA L		Order Dtd. 2020- 02-18			(S ea t No - 4)
1 6 5	21655 /2020	03.03. 2020	FAO- 442/2 018	A.K. MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02			(S ea t No - 4)
1 6 6	21656 /2020	03.03. 2020	FAO- 442/2 018	M. NAIK	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02			(S ea t No - 4)
1 6 7	21657 /2020	03.03. 2020	WPCRL - 4/201 9	P.K.BEHERA	GEN ERA L		Order Dtd. 2019- 01-17			(S ea t No - 4)
1 6 8	21658 /2020	03.03. 2020	CMP- 744/2 019	T.K.MOHANTY	GEN ERA L		Order Dtd. 2019- 11-04		WRIT BRAN CH-8	(S ea t No - 39 )
1 6 9	21659 /2020	03.03. 2020	WP (C) - 6443/ 2020	B. SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02			(S ea t No - 39 )
1 7 0	21660 /2020	03.03. 2020	CRLMC - 2310/ 2019	M.K.PANI	GEN ERA L		Order Dtd. 9999- 12-31			(S ea t No

										-39)
171	21661/2020	03.03.2020	WP (C) - 6445/2020	B. SAMAL	C.O .	COURT NO. 22	Order Dtd. 2020-03-02			(Seat No - 39)
172	21662/2020	03.03.2020	WP (C) - 9313/2019	B.K.LENKA	GENERAL		Order Dtd. 2020-01-27			(Seat No - 39)
173	21663/2020	03.03.2020	RVWPE T- 422/2019	P. K. PATRI	GENERAL		Order Dtd. 2020-03-13 Petition, Annexure, Misc. case, Written Statement,			(Seat No - 39)
174	21664/2020	03.03.2020	WP (C) - 9312/2019	B.K.LENKA	GENERAL		Order Dtd. 2020-01-27			(Seat No - 39)
175	21665/2020	03.03.2020	WP (C) - 11060/2011	B.K.NAYAK	GENERAL		Order Dtd. 2013-08-22		WRIT BRANCH-3	(Seat No - 12)
176	21666/2020	03.03.2020	WP (C) - 6447/2020	B. SAMAL	C.O .	COURT NO. 22	Order Dtd. 2020-03-02			(Seat No - 12)
177	21667/2020	03.03.2020	WP (C) - 6811/2020	SUMANTA DAS	C.O .	COURT NO. 22	Order Dtd. 2020-03-02			(Seat No - 12)
1	21668	03.03.	WP (C)	B.K.LENKA	GEN		Order Dtd. 2020-			(S

78	/2020	2020	- 9315/ 2019		ER L		01-27			ea t No - 12 )
179	21669 /2020	03.03. 2020	WP (C) - 6829/ 2020	BASUDEV BARIK	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02			(S ea t No - 12 )
180	21670 /2020	03.03. 2020	WP (C) - 6439/ 2020	B. SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02			(S ea t No - 12 )
181	21671 /2020	03.03. 2020	WP (C) - 6770/ 2020	B.M.SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02			(S ea t No - 12 )
182	21672 /2020	03.03. 2020	WP (C) - 9314/ 2019	B.K.LENKA	GEN ERA L		Order Dtd. 2020- 01-27			(S ea t No - 12 )
183	21673 /2020	03.03. 2020	WP (C) - 6441/ 2020	B. SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02			(S ea t No - 12 )
184	21674 /2020	03.03. 2020	WP (C) - 6485/ 2020	P. K. MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02			(S ea t No - 12 )
185	21675 /2020	03.03. 2020	WP (C) - 2649/ 2015	J.C.BARAL	GEN ERA L		Order Dtd. 2015- 07-27		WRIT BRAN CH- 11	(S ea t No - 12 )

										64 )
186	21676/2020	03.03.2020	WP (C) - 6448/2020	B. SAMAL	C.O .	COURT NO. 22	Order Dtd. 2020-03-02			(Seat No - 64)
187	21677/2020	03.03.2020	FAO-82/2016	ASWINI KUMAR MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2020-03-02			(Seat No - 64)
188	21678/2020	03.03.2020	WP (C) - 8044/2020	MADAN DAS	C.O .	COURT NO. 22	Order Dtd. 2020-03-02			(Seat No - 64)
189	21679/2020	03.03.2020	WP (C) - 6437/2020	B. SAMAL	C.O .	COURT NO. 22	Order Dtd. 2020-03-02			(Seat No - 64)
190	21680/2020	03.03.2020	WP (C) - 8999/2016	B.B.BEHERA	GEN ERAL		Order Dtd. 2019-07-18			(Seat No - 64)
191	21681/2020	03.03.2020	WP (C) - 7181/2020	M/S.J.K.KHAND AYATRAY	C.O .	COURT NO. 22	Order Dtd. 2020-03-02			(Seat No - 64)
192	21682/2020	03.03.2020	ABLAP L- 2170/2020	P.K.ROUT	GEN ERAL		Order Dtd. 2020-02-28			(Seat No - 64)
199	21683/2020	03.03.2020	WP (C) -	TAPAN SWAIN	C.O .	COURT	Order Dtd. 2020-03-02			(Seat



3			6764/ 2020			NO. 22				t No - 64 )
1 9 4	21684 /2020	03.03. 2020	WP (C) - 6739/ 2020	S. K. MOHAPATRA	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02			(S ea t No - 64 )
1 9 5	21685 /2020	03.03. 2020	WP (C) - 6566/ 2020	P. K. JENA	GEN ERA L		Order Dtd. 2020- 03-02			(S ea t No - 64 )
1 9 6	21686 /2020	03.03. 2020	WP (C) - 6432/ 2020	B. SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02			(S ea t No - 64 )
1 9 7	21687 /2020	03.03. 2020	WP (C) - 7678/ 2020	P. K. MALLICK	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02	WRIT BRAN CH-5		(S ea t No - 23 )
1 9 8	21688 /2020	03.03. 2020	WP (C) - 7613/ 2020	H. K. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02			(S ea t No - 23 )
1 9 9	21689 /2020	03.03. 2020	WP (C) - 16228 /2019	A. K. ROUL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020- 03-02	WRIT BRAN CH-1		(S ea t No - 4 )
2 0 0	21690 /2020	03.03. 2020	WP (C) - 16925 /2019	NANDA KISHORE ROUT	C.O .	DR (J)	Order Dtd. 2020- 03-02			(S ea t No - 4 )
2	21691	03.03.	WP (C)	M/S.JAYADEV	C.O	COUR	Order Dtd. 2020-			(S

01	/2020	2020	- 7918/ 2020	MISHRA	.	T NO. 22	03-02			ea t No - 4)
202	21692 /2020	03.03. 2020	WP (C) - 7942/ 2020	R.K. MOHABHOI	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02			(S ea t No - 4)
203	21693 /2020	03.03. 2020	WP (C) - 7616/ 2020	M.R. ROUTRAY	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02			(S ea t No - 4)
204	21694 /2020	03.03. 2020	WP (C) - 7464/ 2020	J. KAR	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02			(S ea t No - 4)
205	21695 /2020	03.03. 2020	WP (C) - 7463/ 2020	C. SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02			(S ea t No - 4)
206	21696 /2020	03.03. 2020	WP (C) - 7538/ 2020	P. N. BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02			(S ea t No - 4)
207	21697 /2020	03.03. 2020	WP (C) - 7538/ 2020	D. K. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02			(S ea t No - 4)
208	21698 /2020	03.03. 2020	WP (C) - 7437/ 2020	J. BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02			(S ea t No - 4)
209	21699 /2020	03.03. 2020	WP (C) - 7537/ 2020	B.M.SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02			(S ea t No - 4)

210	21700/2020	03.03.2020	WP (C) - 7848/2020	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-03-02			(Seat No - 4)
211	21701/2020	03.03.2020	WP (C) - 7618/2020	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-03-02			(Seat No - 4)
212	21702/2020	03.03.2020	WP (C) - 6493/2020	M.R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-03-02			(Seat No - 4)
213	21703/2020	03.03.2020	WP (C) - 6662/2020	A.K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-03-02			(Seat No - 4)
214	21704/2020	03.03.2020	WP (C) - 6769/2020	B.M.SARANGI	C.O.	COURT NO. 22	Order Dtd. 2020-03-02			(Seat No - 4)
215	21705/2020	03.03.2020	WP (C) - 6810/2020	S. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-03-02			(Seat No - 4)
216	21706/2020	03.03.2020	WP (C) - 6808/2020	S. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-03-02			(Seat No - 4)
217	21707/2020	03.03.2020	BLAPL - 9618/2017	SRINIBAS MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2018-02-28		CRMINAL MISC -2	(Seat No - 10)
218	21708/2020	03.03.2020	WP (C) - 19326/2009	P. K. LENKA	C.O.	COURT NO. 9	Order Dtd. 2020-02-28			(Seat No

						OLD				- 10 )
2 1 9	21709 /2020	03.03. 2020	ABLAP L- 1872/ 2020	P K JENA	C.O .	COUR T NO. 9	Order Dtd. 2020- 02-26			(S ea t No - 10 )
2 2 0	21710 /2020	03.03. 2020	WP (C) - 25448 /2019	N RAY	C.O .	COUR T NO. 22	Order Dtd. 2020- 02-19			(S ea t No - 10 )
2 2 1	21711 /2020	03.03. 2020	WP (C) - 20406 /2016	N RAY	C.O .	COUR T NO. 8	Order Dtd. 2020- 02-12			(S ea t No - 10 )
2 2 2	21712 /2020	03.03. 2020	CRLMC - 3084/ 2017	SRINIBAS MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020- 02-18			(S ea t No - 10 )
2 2 3	21713 /2020	03.03. 2020	WP (C) - 1210/ 2015	P. K. NAYAK	GEN ERA L		Order Dtd. 2020- 02-06		WRIT BRAN CH-2	(S ea t No - 45 )
2 2 4	21714 /2020	03.03. 2020	BLAPL - 1188/ 2020	K. C. SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02			(S ea t No - 45 )
2 2 5	21715 /2020	03.03. 2020	BLAPL - 1189/ 2020	P. K. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02			(S ea t No - 45 )
2	21716	03.03.	BLAPL	B. DAS	C.O	COUR	Order Dtd. 2020-			(S

26	/2020	2020	- 1200/ 2020		.	T NO. 23	03-02			ea t No - 45 )
227	21717 /2020	03.03. 2020	BLAPL - 1217/ 2020	DEBASHIS MITRA	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02			(S ea t No - 45 )
228	21718 /2020	03.03. 2020	BLAPL - 1221/ 2020	SACHIDANANDA DASH	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02			(S ea t No - 45 )
229	21719 /2020	03.03. 2020	BLAPL - 1224/ 2020	B. DAS	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02			(S ea t No - 45 )
230	21720 /2020	03.03. 2020	BLAPL - 1187/ 2020	DEEPANJALI SAHU	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02			(S ea t No - 45 )
231	21721 /2020	03.03. 2020	WP (C) - 5611/ 2020	P.K.JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999- 12-31		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 4)
232	21722 /2020	03.03. 2020	BLAPL - 1182/ 2020	SAMIR BARIK	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02			(S ea t No - 10 4)
233	21723 /2020	03.03. 2020	BLAPL - 967/2 020	ABHIJIT DAS	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02			(S ea t No

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2 3 4	21724 /2020	03.03. 2020	WP (C) - 900/2 020	R.K.OJHA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020- 03-02			(S ea t No - 10 4)
2 3 5	21725 /2020	03.03. 2020	CRLMC - 2864/ 2019	D. K. NAIK	C.O .	DR (J)	Order Dtd. 2020- 03-02			(S ea t No - 10 4)
2 3 6	21726 /2020	03.03. 2020	WP (C) - 28638 /2019	S.K.SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020- 03-02			(S ea t No - 10 4)
2 3 7	21727 /2020	03.03. 2020	CRLMC - 2302/ 2019	B. SINGH	C.O .	COUR T NO. 1	Order Dtd. 2020- 03-02			(S ea t No - 10 4)
2 3 8	21728 /2020	03.03. 2020	CRLMC - 2533/ 2019	N. RAO	C.O .	COUR T NO. 1	Order Dtd. 2020- 03-02			(S ea t No - 10 4)
2 3 9	21729 /2020	03.03. 2020	CRLA- 567/2 010	R.K.PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999- 12-31		CRIM INAL APPE AL	(S ea t No - 1)
2 4 0	21730 /2020	03.03. 2020	CRLMC - 740/2 019	YASHOBANT DAS	C.O .	COUR T NO. 1	Order Dtd. 2020- 03-02		CRIM INAL MISC -3	(S ea t No - 3)
2 4 1	21731 /2020	03.03. 2020	WP (C) - 10642	P.K.JENA	C.O .	CHIE F JUST	Order Dtd. 2020- 03-02			(S ea t

			/2019			ICE'S COURT				No-3)
242	21732/2020	03.03.2020	CRLMC-380/2020	B. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-03-02			(Seat No-3)
243	21733/2020	03.03.2020	WP(C)-10642/2019	P.K.PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-03-02			(Seat No-3)
244	21734/2020	03.03.2020	CRLMC-379/2020	B. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-03-02			(Seat No-3)
245	21735/2020	03.03.2020	CRLMC-3333/2019	P. K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-03-02			(Seat No-3)
246	21736/2020	03.03.2020	CRLA-18/2013	N.N.MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 9999-12-31		CRIMINAL APPEAL	(Seat No-6)
247	21737/2020	03.03.2020	CRLMC-581/2020	G. R. PATRA	C.O.	COURT NO. 1	Order Dtd. 2020-03-02			(Seat No-6)
248	21738/2020	03.03.2020	WP(C)-22898/2019	T.BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-11			(Seat No-6)
249	21739/2020	03.03.2020	ABLAP L-12076/2019	N. RAO	C.O.	COURT NO. 1	Order Dtd. 2020-03-02			(Seat No-6)

250	21740 /2020	03.03. 2020	BLAPL - 7935/ 2019	GANESH SAHOO	C.O .	COUR T NO. 9	Order Dtd. 2020- 02-18			(S ea t No - 6)
251	21741 /2020	03.03. 2020	CRLRE V- 328/2 019	D. N. KUANRA	C.O .	COUR T NO. 7	Order Dtd. 2020- 02-27			(S ea t No - 6)
252	21742 /2020	03.03. 2020	CRLRE V- 908/2 019	TUKUNA MISHRA	C.O .	COUR T NO. 23	Order Dtd. 2020- 02-20			(S ea t No - 6)
253	21743 /2020	03.03. 2020	CRLRE V- 787/2 019	S. S. PATtnAYAK	C.O .	DR (J)	Order Dtd. 2020- 02-20			(S ea t No - 6)
254	21744 /2020	03.03. 2020	CRLRE V- 119/2 020	SARAT DASH	C.O .	COUR T NO. 23	Order Dtd. 2020- 02-20			(S ea t No - 6)
255	21745 /2020	03.03. 2020	CRLRE V- 118/2 020	SARAT DASH	C.O .	COUR T NO. 23	Order Dtd. 2020- 02-20			(S ea t No - 6)
256	21746 /2020	03.03. 2020	CRLRE V- 117/2 020	SARAT DASH	C.O .	COUR T NO. 23	Order Dtd. 2020- 02-20			(S ea t No - 6)
257	21747 /2020	03.03. 2020	CRLRE V- 116/2 020	SARAT DASH	C.O .	COUR T NO. 23	Order Dtd. 2020- 02-20			(S ea t No - 6)
258	21748 /2020	03.03. 2020	BLAPL - 1235/ 2020	DINABANDHU NAYAK	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-02			(S ea t No - 6)



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259	21749/2020	03.03.2020	BLAPL - 1226/2020	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2020-03-02			(Seat No - 6)
260	21750/2020	03.03.2020	WP (C) - 7115/2020	SRIKANT BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 6)
261	21751/2020	03.03.2020	WP (C) - 7114/2020	SRIKANT BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 6)
262	21752/2020	03.03.2020	WP (C) - 7111/2020	SRIKANT BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 6)
263	21753/2020	03.03.2020	WP (C) - 7110/2020	SRIKANT BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 6)
264	21754/2020	03.03.2020	WP (C) - 7108/2020	SRIKANT BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 6)
265	21755/2020	03.03.2020	WP (C) - 7146/2020	R. K. DEHURI	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 6)
266	21756/2020	03.03.2020	WP (C) - 7142/2020	R. K. DEHURI	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 6)
267	21757/2020	03.03.2020	WPCRL - 114/2019	BALARAM SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-03-02		WRIT BRANCH (DIV)	(Seat No

									ISIO N BENC H)	- 11 1)
2 6 8	21758 /2020	03.03. 2020	WP (C) - 27480 /2019	S. R. PANI	C.O .	COUR T NO. 17	Order Dtd. 2020- 02-28			(S ea t No - 11 1)
2 6 9	21759 /2020	03.03. 2020	OJC- 6082/ 1994	P. K. SAMAL	GEN ERA L		Order Dtd. 1996- 07-08		WRIT BRAN CH-1	(S ea t No - 2)
2 7 0	21760 /2020	03.03. 2020	WP (C) - 6054/ 2020	TAPAN SWAIN	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 2)
2 7 1	21761 /2020	03.03. 2020	WP (C) - 5805/ 2020	TAPAN SWAIN	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 2)
2 7 2	21762 /2020	03.03. 2020	WP (C) - 5807/ 2020	TAPAN SWAIN	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 2)
2 7 3	21763 /2020	03.03. 2020	WP (C) - 6423/ 2020	R.K.MOHAPATRA	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 2)
2 7 4	21764 /2020	03.03. 2020	WP (C) - 6799/ 2020	TAPAN SWAIN	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 2)
2 7 5	21765 /2020	03.03. 2020	WP (C) - 2841/ 2020	R.K.NAYAK	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 2)

276	21766/2020	03.03.2020	WP (C) - 6183/2020	P.N.BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 2)
277	21767/2020	03.03.2020	WP (C) - 6015/2020	T.R.DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 2)
278	21768/2020	03.03.2020	WP (C) - 6534/2020	K.CHHOTRAY	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 2)
279	21769/2020	03.03.2020	WP (C) - 6532/2020	K.CHHOTRAY	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 2)
280	21770/2020	03.03.2020	WP (C) - 6621/2020	S.K.BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 2)
281	21771/2020	03.03.2020	WP (C) - 6169/2020	D.K.MOHALIK	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 2)
282	21772/2020	03.03.2020	WP (C) - 5733/2020	P.SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 2)
283	21773/2020	03.03.2020	WP (C) - 2872/2020	R.K.NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 2)
284	21774/2020	03.03.2020	WP (C) - 7185/2020	S.C.SUNDARA	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 2)

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285	21775/2020	03.03.2020	WP (C) - 7269/2020	M.R. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 2)
286	21776/2020	03.03.2020	WP (C) - 7261/2020	M.R. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 2)
287	21777/2020	03.03.2020	WP (C) - 7259/2020	M.R. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 2)
288	21778/2020	03.03.2020	WP (C) - 7257/2020	M.R. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 2)
289	21779/2020	03.03.2020	WP (C) - 7255/2020	M.R. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 2)
290	21780/2020	03.03.2020	WP (C) - 7253/2020	M.R. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 2)
291	21781/2020	03.03.2020	WP (C) - 6250/2020	B. K. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-02		WRIT BRANCH (DIVISION BENCH)	(Seat No - 112)
292	21782/2020	03.03.2020	WP (C) - 7252/2020	M.R. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 112)
2	21783	03.03.	WP (C)	H. K. PANDA	C.O.	COUR	Order Dtd. 2020-			(S

93	/2020	2020	- 7240/ 2020		.	T NO. 19	03-02			ea t No - 11 2)
294	21784 /2020	03.03. 2020	WP (C) - 12834 /2019	TRILOCHAN BAG	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020- 03-02			(S ea t No - 11 2)
295	21785 /2020	03.03. 2020	WP (C) - 7239/ 2020	H. K. PANDA	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 11 2)
296	21786 /2020	03.03. 2020	WP (C) - 5970/ 2020	J.SAHOO	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 11 2)
297	21787 /2020	03.03. 2020	WP (C) - 7238/ 2020	H. K. PANDA	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 11 2)
298	21788 /2020	03.03. 2020	WP (C) - 18692 /2017	R. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020- 03-02		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 1)
299	21789 /2020	03.03. 2020	WP (C) - 6215/ 2020	A.KALASH	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 10 1)
300	21790 /2020	03.03. 2020	WP (C) - 7237/ 2020	H. K. PANDA	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No

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3 0 1	21791 /2020	03.03. 2020	WP (C) - 18692 /2017	J. C. BARAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020- 03-02		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 1)
3 0 2	21792 /2020	03.03. 2020	WP (C) - 6213/ 2020	A.KALASH	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 10 1)
3 0 3	21793 /2020	03.03. 2020	WP (C) - 7236/ 2020	H. K. PANDA	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 10 1)
3 0 4	21794 /2020	03.03. 2020	WP (C) - 6050/ 2020	B.SINGH	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 10 1)
3 0 5	21795 /2020	03.03. 2020	WP (C) - 7229/ 2020	H. K. PANDA	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 10 1)
3 0 6	21796 /2020	03.03. 2020	WP (C) - 6222/ 2020	P.K.LENKA	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 10 1)
3 0 7	21797 /2020	03.03. 2020	WP (C) - 7235/ 2020	H. K. PATRA	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 10 1)

308	21798/2020	03.03.2020	WP (C) - 6817/2020	M.R.SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 101)
309	21799/2020	03.03.2020	WP (C) - 7676/2020	P. K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2020-03-02		WRIT BRANCH-5	(Seat No - 23)
310	21800/2020	03.03.2020	WP (C) - 7389/2020	H. K. PATRA	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 23)
311	21801/2020	03.03.2020	WP (C) - 6816/2020	M.R.SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 23)
312	21802/2020	03.03.2020	WP (C) - 7674/2020	P. K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2020-03-02		WRIT BRANCH-5	(Seat No - 23)
313	21803/2020	03.03.2020	WP (C) - 7378/2020	P. K. PANI	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 23)
314	21804/2020	03.03.2020	WP (C) - 11808/2009	G. SUNDARA	C.O.	IN CHAMBERS	Order Dtd. 2020-03-02			(Seat No - 23)
315	21805/2020	03.03.2020	WP (C) - 7007/2020	M.R.ROUTRAY	C.O.	COURT NO. 19	Order Dtd. 2020-03-02			(Seat No - 23)

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3 1 6	21806 /2020	03.03. 2020	CONTC - 441/2 020	U. P. BAG	C.O .	COUR T NO. 22	Order Dtd. 2020- 03-02			(S ea t No - 23 )
3 1 7	21807 /2020	03.03. 2020	WP (C) - 7325/ 2020	C. SAMAL	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 23 )
3 1 8	21808 /2020	03.03. 2020	WP (C) - 6882/ 2020	M.R.ROUTRAY	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 23 )
3 1 9	21809 /2020	03.03. 2020	WP (C) - 3590/ 2020	SRINIBAS MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2020- 02-27			(S ea t No - 23 )
3 2 0	21810 /2020	03.03. 2020	WP (C) - 7303/ 2020	S. K. PARIDA	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 23 )
3 2 1	21811 /2020	03.03. 2020	WP (C) - 17633 /2011	K. P. BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2020- 02-17			(S ea t No - 23 )
3 2 2	21812 /2020	03.03. 2020	WP (C) - 6661/ 2020	TAPAN SWAIN	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 23 )
3	21813	03.03.	WP (C)	S. K. LENKA	C.O	COUR	Order Dtd. 2020-			(S



2 3	/2020	2020	- 17633 /2011		.	T NO. 22	02-17			ea t No - 23 )
3 2 4	21814 /2020	03.03. 2020	WP (C) - 6660/ 2020	TAPAN SWAIN	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 23 )
3 2 5	21815 /2020	03.03. 2020	WP (C) - 5764/ 2020	LAMBODAR SAHU	C.O .	COUR T NO. 22	Order Dtd. 2020- 02-28			(S ea t No - 23 )
3 2 6	21816 /2020	03.03. 2020	WP (C) - 6461/ 2020	P.BASTIA	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 23 )
3 2 7	21817 /2020	03.03. 2020	WP (C) - 7387/ 2020	S. K. PARIDA	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 23 )
3 2 8	21818 /2020	03.03. 2020	WP (C) - 5795/ 2020	L. D. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2020- 02-28			(S ea t No - 23 )
3 2 9	21819 /2020	03.03. 2020	WP (C) - 6418/ 2020	TAPAN SWAIN	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 23 )
3 3 0	21820 /2020	03.03. 2020	WP (C) - 6416/ 2020	T. SWAIN	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 23 )

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3 3 1	21821 /2020	03.03. 2020	WP (C) - 6010/ 2020	L. D. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2020- 02-28			(S ea t No - 23 )
3 3 2	21822 /2020	03.03. 2020	WP (C) - 14416 /2019	D.SAMAL	C.O .	COUR T NO. 17	Order Dtd. 9999- 12-31	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 9)
3 3 3	21823 /2020	03.03. 2020	WP (C) - 6409/ 2020	S. P. SAHOO	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 10 9)
3 3 4	21824 /2020	03.03. 2020	WP (C) - 6405/ 2020	T. SWAIN	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 10 9)
3 3 5	21825 /2020	03.03. 2020	WP (C) - 7560/ 2020	P.K.JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020- 03-02			(S ea t No - 10 9)
3 3 6	21826 /2020	03.03. 2020	WP (C) - 6403/ 2020	T. SWAIN	C.O .	COUR T NO. 19	Order Dtd. 2020- 03-02			(S ea t No - 10 9)
3 3 7	21827 /2020	03.03. 2020	WP (C) - 5791/ 2020	L. D. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2020- 02-28			(S ea t No - 10 9)
3	21828	03.03.	WP (C)	H. K.	C.O	DR	Order Dtd. 2020-			(S

38	/2020	2020	- 7209/ 2019	RAYATSINGH	.	(J)	03-02			ea t No - 10 9)
339	21829 /2020	03.03. 2020	WP (C) - 12917 /2017	B.K.DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020- 03-02			(S ea t No - 10 9)
340	21830 /2020	03.03. 2020	WP (C) - 5793/ 2020	L. D. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2020- 02-28			(S ea t No - 10 9)
341	21831 /2020	03.03. 2020	WP (C) - 2208/ 2015	B. S. SWAIN	GEN ERA L		Order Dtd. 2015- 07-13Petition,		WRIT BRAN CH- 10	(S ea t No - 60 )
342	21832 /2020	03.03. 2020	WP (C) - 2584/ 2015	B. S. SWAIN	GEN ERA L		Order Dtd. 2015- 06-23Petition,		WRIT BRAN CH- 11	(S ea t No - 63 )
343	21833 /2020	03.03. 2020	WP (C) - 2209/ 2015	B. S. SWAIN	GEN ERA L		Annexure		WRIT BRAN CH- 10	(S ea t No - 60 )
344	21834 /2020	03.03. 2020	WP (C) - 2205/ 2015	B. S. SWAIN	GEN ERA L		Order Dtd. 2015- 07-13		WRIT BRAN CH- 10	(S ea t No - 60 )
345	21835 /2020	03.03. 2020	CRLMP - 1695/ 2019	S.ADHIKARY	GEN ERA L		Order Dtd. 2020- 01-10			(S ea t No - )

										60)
346	21836/2020	03.03.2020	WP(C) - 10648/2018	MANAS PATI	C.O.	COURT NO. 9	Order Dtd. 2020-02-13			(Seat No - 60)
347	21837/2020	03.03.2020	WP(C) - 2207/2015	B. S. SWAIN	GENERAL		Order Dtd. 2015-07-13Annexure,	WRIT BRANCH-10		(Seat No - 60)
348	21838/2020	03.03.2020	WP(C) - 25091/2017	MANAS PATI	GENERAL		Order Dtd. 2020-02-28			(Seat No - 60)
349	21839/2020	03.03.2020	WP(C) - 10610/2019	B. S. SWAIN	GENERAL		Order Dtd. 2019-06-25Annexure,			(Seat No - 60)
350	21840/2020	03.03.2020	CRLMP - 188/2020	D.K.NAIK	GENERAL		Order Dtd. 2020-02-11			(Seat No - 60)
351	21841/2020	03.03.2020	WP(C) - 16022/2019	B. S. SWAIN	GENERAL		Order Dtd. 9999-12-31Annexure,	WRIT BRANCH-7		(Seat No - 15)
352	21842/2020	03.03.2020	WP(C) - 2585/2015	B. S. SWAIN	GENERAL		Order Dtd. 2015-06-23Annexure,	WRIT BRANCH-11		(Seat No - 63)
355	21843/2020	03.03.2020	MA-636/1	B.B.RANBIRSING	GENERAL		Order Dtd. 2010-12-17	MISC.		(Sea

3			999		L				APPEAL SEC.	t No - 2)
354	21844/2020	03.03.2020	WP (C) - 5858/2015	J. SAHOO	GENERAL		Order Dtd. 2020-02-05			(Seat No - 2)
355	21845/2020	03.03.2020	WP (C) - 3864/2020	P.C.DAS	GENERAL		Order Dtd. 2020-02-05			(Seat No - 2)
356	21846/2020	03.03.2020	WP (C) - 20283/2019	P. PRADHAN	GENERAL		Order Dtd. 2020-02-13			(Seat No - 2)
357	21847/2020	03.03.2020	WP (C) - 2506/2002	T. SWAIN	GENERAL		Order Dtd. 2007-09-04		WRIT BRANCH-5	(Seat No - 21)
358	21848/2020	03.03.2020	WP (C) - 6336/2020	D.SAMAL	GENERAL		Order Dtd. 2020-02-28			(Seat No - 21)
359	21849/2020	03.03.2020	WP (C) - 15904/2019	T. SWAIN	GENERAL		Order Dtd. 2020-01-28		WRIT BRANCH (DIVISION BENCH)	(Seat No - 108)
360	21850/2020	03.03.2020	WP (C) - 6337/2020	D.SAMAL	GENERAL		Order Dtd. 2020-02-28			(Seat No - 108)
36	21851/2020	03.03.2020	WP (C) -	P.SARANGI	C.O.	COURT	Order Dtd. 2020-02-11			(Seat

1			2519/ 2020			NO. 19				t No - 10 8)
3 6 2	21852 /2020	03.03. 2020	RSA- 179/2 019	J.N.PANDA	GEN ERA L		Order Dtd. 2020- 04-28		SECO ND APPE AL	(S ea t No - 5)
3 6 3	21853 /2020	03.03. 2020	WP (C) - 18996 /2013	B. C. PANDA	GEN ERA L		Order Dtd. 2013- 09-23		WRIT BRAN CH-1	(S ea t No - 30 )
3 6 4	21854 /2020	03.03. 2020	CMP- 18/20 20	R. DASNAYAK	GEN ERA L		Order Dtd. 2020- 02-10			(S ea t No - 30 )
3 6 5	21855 /2020	03.03. 2020	WP (C) - 5694/ 2020	M. NAYAK	GEN ERA L		Order Dtd. 2020- 02-26		WRIT BRAN CH-6	(S ea t No - 36 )
3 6 6	21856 /2020	03.03. 2020	FA- 450/1 981	S.K.NAYAK	GEN ERA L		Order Dtd. 2000- 06-19		FIRS T APPE AL	(S ea t No - 8)
3 6 7	21857 /2020	03.03. 2020	WP (C) - 6335/ 2020	D.SAMAL	GEN ERA L		Order Dtd. 2020- 02-28			(S ea t No - 8)
3 6 8	21858 /2020	03.03. 2020	WP (C) - 3574/ 2020	D.SAMAL	GEN ERA L		Order Dtd. 2020- 02-25			(S ea t No - 8)
3 6 9	21859 /2020	03.03. 2020	FA- 154/1 982	A.SAHOO	GEN ERA L		Order Dtd. 2001- 01-01		FIRS T APPE	(S ea t

									AL	No - 8)
370	21860/2020	03.03.2020	WP (C) - 23715/2014	J.P.KAR	GENERAL		Order Dtd. 2015-12-11		WRIT BRANCH-7	(Seat No - 48)
371	21861/2020	03.03.2020	WP (C) - 4156/2020	R.C.MALLICK	GENERAL		Order Dtd. 2020-02-12			(Seat No - 48)
372	21862/2020	03.03.2020	ABLAP L- 8933/2018	TAPAN MISHRA	GENERAL		Order Dtd. 2020-02-28		CRIMINAL MISC -1	(Seat No - 8)
373	21863/2020	03.03.2020	WP (C) - 7212/2020	S.K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-02		WRIT BRANCH (DIVISION BENCH)	(Seat No - 106)
374	21864/2020	03.03.2020	WP (C) - 7841/2020	B. K.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-02		WRIT BRANCH (DIVISION BENCH)	(Seat No - 113)
375	21865/2020	03.03.2020	WP (C) - 4888/2020	D.D. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-03-02			(Seat No - 113)
376	21866/2020	03.03.2020	WP (C) - 489/2018	M. K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-03-02			(Seat No - 113)

377	21867/2020	03.03.2020	WP (C) - 5775/2020	L.D. SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-02-28			(Seat No - 113)
378	21868/2020	03.03.2020	WP (C) - 6046/2020	U. P. BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-02			(Seat No - 113)
379	21869/2020	03.03.2020	WA-76/2013	U. P. BAG	GENERAL		Order Dtd. 2014-10-21		M.J.C.	(Seat No - 1)
380	21870/2020	03.03.2020	WP (C) - 5777/2020	L.D. SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-02-28			(Seat No - 1)
381	21871/2020	03.03.2020	WP (C) - 5765/2020	L. D. SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-02-28			(Seat No - 1)
382	21872/2020	03.03.2020	CONTC - 2436/2019	U. P. BAG	GENERAL		Order Dtd. 2020-01-02			(Seat No - 1)
383	21873/2020	03.03.2020	WP (C) - 5780/2020	L.D. SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-02-28			(Seat No - 1)
384	21874/2020	03.03.2020	WP (C) - 5766/2020	L. D. SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-02-28			(Seat No - 1)
385	21875/2020	03.03.2020	WP (C) - 5768/	L. D. SAHU	C.O.	COURT NO.	Order Dtd. 2020-02-28			(Seat No - 1)



			2020			22				No - 1)
3 8 6	21876 /2020	03.03. 2020	WP (C) - 5782/ 2020	L.D. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2020- 02-28			(S ea t No - 1)
3 8 7	21877 /2020	03.03. 2020	WP (C) - 5770/ 2020	L. D. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2020- 02-28			(S ea t No - 1)
3 8 8	21878 /2020	03.03. 2020	WP (C) - 5783/ 2020	L.D. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2020- 02-28			(S ea t No - 1)
3 8 9	21879 /2020	03.03. 2020	WP (C) - 5771/ 2020	L. D. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2020- 02-28			(S ea t No - 1)
3 9 0	21880 /2020	03.03. 2020	WP (C) - 5785/ 2020	L.D. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2020- 02-28			(S ea t No - 1)
3 9 1	21881 /2020	03.03. 2020	WP (C) - 5773/ 2020	L. D. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2020- 02-28			(S ea t No - 1)
3 9 2	21882 /2020	03.03. 2020	WP (C) - 5786/ 2020	L.D. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2020- 02-28			(S ea t No - 1)
3 9 3	21883 /2020	03.03. 2020	WP (C) - 5774/ 2020	L. D. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2020- 02-28			(S ea t No - 1)
3 9 9	21884 /2020	03.03. 2020	WP (C) -	L.D. SAHU	C.O .	COUR T	Order Dtd. 2020- 02-28			(S ea

4			5789/ 2020			NO. 22				t No - 1)
3 9 5	21885 /2020	03.03. 2020	WP (C) - 6872/ 2020	B. N. SHADANGI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020- 03-02			(S ea t No - 1)
3 9 6	21886 /2020	03.03. 2020	WP (C) - 7562/ 2020	PRASANT KUMAR JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020- 03-02			(S ea t No - 1)
3 9 7	21887 /2020	03.03. 2020	WP (C) - 6456/ 2020	B.K. DAS	C.O .	COUR T NO. 9	Order Dtd. 2020- 03-02			(S ea t No - 1)
3 9 8	21888 /2020	03.03. 2020	WP (C) - 8957/ 2019	TRILOCHAN BAG	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020- 03-02			(S ea t No - 1)
3 9 9	21889 /2020	03.03. 2020	WP (C) - 9302/ 2019	MOHAN BEHERA	C.O .	COUR T NO. 9	Order Dtd. 2020- 03-02			(S ea t No - 1)
4 0 0	21890 /2020	03.03. 2020	WP (C) - 27004 /2017	S. RAY	C.O .	COUR T NO. 2	Order Dtd. 2020- 03-02			(S ea t No - 1)
4 0 1	21891 /2020	03.03. 2020	WP (C) - 9302/ 2019	J.C. BARAL	C.O .	COUR T NO. 9	Order Dtd. 2020- 03-02			(S ea t No - 1)
4 0 2	21892 /2020	03.03. 2020	WP (C) - 7119/ 2020	T. K. CHOUDHURY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020- 03-02		WRIT BRAN CH (DIV ISIO N BENC	(S ea t No - 10 5)

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4 0 3	21893 /2020	03.03. 2020	WP (C) - 6312/ 2020	B.K. DAS	C.O .	COUR T NO. 9	Order Dtd. 2020- 03-02			(S ea t No - 10 5)
4 0 4	21894 /2020	03.03. 2020	RVWPE T- 235/2 018	RAGHUNATH ROUT	GEN ERA L		Order Dtd. 2019- 03-29Petition,		CIVI L REVI SION	(S ea t No - 1)
4 0 5	21895 /2020	03.03. 2020	BLAPL - 2974/ 2018	SANJAY KUMAR BEHERA	C.O .	COUR T NO. 10	Order Dtd. 2020- 03-03		CRIM INAL MISC -3	(S ea t No - 14 )
4 0 6	21896 /2020	03.03. 2020	BLAPL - 3926/ 2018	D. SWAIN	C.O .	COUR T NO. 10	Order Dtd. 2020- 03-02			(S ea t No - 14 )
4 0 7	21897 /2020	03.03. 2020	WP (C) - 7950/ 2020	B. K. PATI	C.O .	COUR T NO. 24	Order Dtd. 2020- 03-03			(S ea t No - 14 )

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